

**GOVERNMENT OF INDIA
MINISTRY OF POWER**
LOK SABHA
UNSTARRED QUESTION NO.1102
ANSWERED ON 05.02.2026

INSTALLATION OF SMART PRE-PAID METERS IN JAMUI

1102. SHRI ARUN BHARTI:

**Will the Minister of POWER
be pleased to state:**

(a) whether the Government has approved/sanctioned the installation of Smart Pre-paid Meters in Jamui Parliamentary Constituency under the Revamped Distribution Sector Scheme (RDSS) during Financial Year 2025-26, if so, the details of status and timeline, block-wise;

(b) the physical and financial progress of the separation of agriculture feeders in Jamui as on January 1, 2026;

(c) whether funds have been released and utilised for the strengthening of sub-stations (33/11 KV) in Jamui during Financial Year 2025-26 and if so, the details thereof;

(d) whether shortfall has been identified in the reduction of AT&C losses in the Jamui circle, if so, the details thereof along with the remedial measures proposed in this regard; and

(e) whether new approvals are proposed for underground cabling in Jamui heritage/market areas during Financial Year 2026-27 and if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Based on the proposal submitted by the State, Smart prepaid metering works for 54,456 consumers were sanctioned under Revamped Distribution Sector Scheme (RDSS) for Jamui Parliamentary Constituency during Financial Year 2022-23. The details are as under:

Block	Sanctioned Smart Prepaid Meters (Nos.)	Installed till date (Nos.)
Jamui	21,729	15,171
Jhajha	7,500	3,812
Sheikhpur	18,227	9,230
Barbigha	7,000	4,718
Total	54,456	32,931

The sanctioned works are to be completed by the end of the scheme period i.e. March, 2028.

(b) : In Jamui Parliamentary Constituency, as per proposal submitted by the State, 50 feeders have been sanctioned for segregation under RDSS with a project cost of Rs 102 crore. Out of the sanctioned works, 49 feeders have been segregated till date with a financial progress of Rs 80 crore.

(c) : Under RDSS, 2 new 2x10 MVA substations have been sanctioned for Jamui Parliamentary Constituency and the works are under implementation. Under the scheme, funds are released to distribution utilities upon qualifying annual evaluation and based on the physical progress of the sanctioned works as per the scheme guidelines. During Financial Year 2025-26, Rs. 490 crore have been released to the South Bihar Power Distribution Company Limited (SBPDCL), which includes Jamui circle, for loss reduction and smart metering works as per the scheme guidelines.

(d): Government of India has undertaken various reform measures to improve distribution infrastructure and to bring down AT&C losses in the Country, including Jamui Constituency. These include:

- i. The release of funds under RDSS is linked to States/Distribution utilities taking necessary measures to improve their performance. Under the scheme, sanctioned works include replacement of bare conductors with covered conductors, laying Aerial Bunched (AB) cables, and upgradation/augmentation of Distribution Transformers (DT)/ Sub-stations, etc. Execution of these works would help in reducing AT&C losses and improve the quality of supply of power. Prepaid smart metering is also one of the critical interventions envisaged under RDSS, which would help in improving AT&C losses.**
- ii. Additional Prudential Norms for sanctioning of loans to State owned power utilities are contingent on the performance of power distribution utilities against prescribed conditions.**
- iii. Rules for implementation of Fuel and Power Purchase Costs Adjustment (FPPCA) and cost reflective tariff so as to ensure that all prudent cost for supply of electricity are passed through**

AT&C Losses are monitored at the distribution utility level and calculated based on their audited annual financial accounts. Further, under RDSS, a trajectory for reduction in AT&C losses has also been prescribed which is linked with fund release. The achievement of SBPDCL is as below:

FY21		FY22		FY23		FY24		FY25	
Actual (Baseline)	Target	Actual	Target	Actual	Target	Actual	Target	Actual	
36.88	35	39.07	31	25.05	25	22.89	20	16.35	

Also, with the concerted efforts of State and Central Government and due to the reforms undertaken, the AT&C Losses of the State of Bihar have reduced from 35.33% in FY2021 to 15.51% in FY2025.

(e) : There is no such proposal under consideration for underground cabling in Jamui heritage/market areas.
